

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 07
(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena	...	Applicant/Petitioner
Vs		
Earth Gracia Builcon Pvt Ltd.	...	Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 17.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

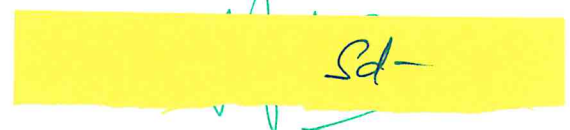
For the Applicant	:	Mr. Ajay Kumar Jain, Advocate
For the Respondent	:	

ORDER

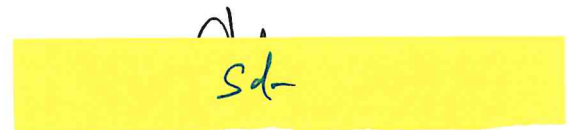
IA - 3544/2021

Issue Notice.

List the matter for further consideration on 31.08.2021.


sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.08.2021
DPK